

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).15016-21/2009

(From the judgement and order dated 10/06/2009 in WA No. 543/2009 & WA No. 676/2009 & WA No. 755/2009 & WA No. 793/2009 & WA No. 794/2009 & WAMP No. 1327/2009 & WAMP No. 1631/2009 of The HIGH COURT OF JUDICATURE OF A.P. AT HYDERABAD)

DR.N.T.R.UNIV.OF HEALTH SCIENCE TR.REGR.

Petitioner(s)

VERSUS

P.AMULYA & ORS.ETC.ETC.

Respondent(s)

Date: 07/07/2009 These Petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Mr.P.S.Patwalia, Sr.Adv.  
Mr. Y. Raja Gopala Rao,Adv.  
M<s.Priyanka Kumari, Adv.

For Respondent(s)  
UPON hearing counsel the Court made the following  
ORDER

List along with the I.A. which is stated to be listed on 17.07.2009.

Status quo, as on today, shall be maintained till then.

(G.V.Ramana)  
Court Master

(Veera Verma)  
Court Master